

November, 1989 by a Committee whose recommendations have been accepted by the Union Public Service Commission and Council of Scientific and Industrial Research. As per the accepted recommendations, medical pool Officers are appointed at present for a stipulated period of 2 years only.

(e) Under the Pool Officers Scheme of Council of Scientific and Industrial Research, the question of regularisation of services of Doctors working as Pool Officers does not arise.

[English]

**Death Due to Monkey Disease in
Karnataka**

9053. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALAGIRI-
YAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Monkey Disease has taken more than 300 lives for the last three years in Uttarakannada, Dukshinakannada and Shimoga districts, Karnataka;

(b) whether this deadly disease is prevalent in the above mentioned districts since 1970;

(c) if so, the steps taken to stop the spread of this disease;

(d) whether medical scientists and doctors have succeeded in manufacturing "Serum" which can fight the disease; and

(e) the other measures taken by the Centre and State to treat and rehabilitate the victims of this disease in the above districts?

**THE MINISTER OF ENERGY AND MINISTER OF
CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):**

(a) Yes, Sir.

(c)(i) The State Govt. has formed a State Level KFD Coordination Committee under the Chairmanship of Director of Health and F.W. Service comprising of officers from Forest, Animal Husbandry and health Departments, Experts from NIV, Pune and D.G.H.S. meet periodically to review the epidemic situation and give suitable suggestions for the containment measures.

(ii) One Virus Diagnostic Laboratory under the charge of one Dy. Director and three KFD field stations are functioning. These stations carry out the surveillance take-up investigations and help the local health institutions and Staff under the respective District health and F.W. Officers in the detection and treatment of cases and control measures.

(iii) Insecticidal spraying where monkey disease is reported and intensive health, education are continued with the help of other departments, local bodies and community leaders.

(d) Yes, Sir.

(e) The State Government is taking adequate measures for treatment of the victims.

**Functioning of C.P.W.D. Enquiry Office
Laxmibal Nagar, New Delhi**

9054. SHRI V. KRISHNA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of complaints registered and not attended by the C.P.W.D. Enquiry/Office, Laxmibai Nagar, New Delhi during the last two years with details, year-wise;

(b) the time by which the complaints are usually attended;

(c) whether any surprise check has been conducted to enquire into the causes for not attending the complaints; and

(d) if so, the details thereof and if not, the reasons thereof and the action Government propose to take against the officials responsible for the lapse?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a)

As given in the enclosed statement.

(b) Complaints of routine nature are attended to the same day or the next day. However, other complaints involving replacement of major items such as overhead tanks, jafferries, doors, windows, WC Pans, flushing cisterns, flooring etc., do take more time and these are attended to after observing codal formalities and subject to availability of funds.

(c) and (d). Yes, Sir. Regular visits are made to the Enquiry Office and complaints register reviewed periodically to ensure prompt attention to complaints. Since no official has been found to be guilty in the matter, the question of taking any action against anyone does not arise.

STATEMENT

Year	No. of complaints				
	B.F. from previous year if any	Received during the year	Attended to during the year	Remained unattended at the end of the year	
1	2	3	4	5	
1988-89	—	43,781	43,685	96	
1989-90	96	53,585	53,643	38	